

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).1729/2006

SHIV GOPAL SAH @ SHIV GOPAL SAHU

Petitioner(s)

VERSUS

SITA RAM SARAUGI AND ORS.

Respondent(s)

(With office report)

Date: 16/01/2007 This Petition was called on for hearing today.

For Petitioner(s) Mr. Bhaskar Y. Kulkarni,Adv.

For Respondent(s) Dr. Kailash Chand,Adv.

UPON hearing counsel the Court made the following

O R D E R

The learned advocate Dr. Kailash Chand has submitted that he will be complying with the Office Report within four weeks. Time, as prayed for, is

granted, as last chance.

List again on 8.3.2007.

(B. Sudheendra Kumar)

Registrar